

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**DFR NO. 2239 OF 2018 &
IA NOS. 1245, 1250 AND 1253 OF 2018**

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of:

M/s Jay Madhok Energy Private Limited

... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

... Respondent(s)

Counsel for the Appellant(s)

: Mr. Basava Prabhu S.Patel, Sr. Adv.
Mr. Vineet Malhotra
Mr. Vishal Gohri
Mr. Geet Ahuja

Counsel for the Respondent(s)

Mr. Prashant Bezboruah
Md. Ehras Zafar for R-1

Mr. Sajan Poovayya, Sr. Adv.
Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Parminder Kaur
Mr. Pratibhanu Kharola
for Think Gas/Applicant (Impleader)

ORDER

List the matter on **04.10.2018**.

(B.N. Talukdar)
Technical Member (P&NG)
mk

(Justice Manjula Chellur)
Chairperson